

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012713/2023	BADAL NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHARABEL NAGAR P.S. /310 /2023 () //
2	BLAPL/0012714/2023	KRUSHNA KALTA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /243 /2023 () //
3	BLAPL/0012715/2023	NIRMAL NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /254 /2023 () //
4	BLAPL/0012716/2023	PRASANTA KAMPA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /243 /2023 () //
5	BLAPL/0012717/2023	BHARAT SARTHI VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /35 /2023 () //
6	BLAPL/0012718/2023	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARJANG /23 /2023 () //
7	BLAPL/0012719/2023	MITHLESH KUMAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
8	BLAPL/0012720/2023	ALI AJAM MALLIK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /184 /2023 () //
9	BLAPL/0012721/2023	BICHITRA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	ATHGARH /182 /2023 () //
10	BLAPL/0012722/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NIMAKHANDI /311 /2023 () //
11	BLAPL/0012723/2023	JITU @ MANAS RANJAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /243 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0012724/2023	RAJIV @ RAJIB SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /219 /2023 () //
13	BLAPL/0012725/2023	LAITA DEVI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// / /0 () //
14	BLAPL/0012726/2023	SUBASH MUNDA @ SUGA MUNDA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /255 /2020 () //
15	BLAPL/0012727/2023	SANJIT MALIK @ SUSANTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JALESWAR /419 /2023 () //
16	BLAPL/0012728/2023	PAPUN @ PAPUNA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHALLIKOTE /753 /2022 () //
17	BLAPL/0012729/2023	BISWANATH BIBHAR @ NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /41 /2023 () //
18	BLAPL/0012730/2023	GURUDEV SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	// / /0 () //
19	BLAPL/0012731/2023	BIKRAM PRADHAN VS STATE OF ODISHA	MAHES DAS VS	// / /0 () //
20	BLAPL/0012732/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /74 /2023 () //
21	BLAPL/0012733/2023	SANJIB KHATUA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /111 /2020 () //
22	BLAPL/0012734/2023	PRAMOD KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /105 /2023 () //
23	BLAPL/0012735/2023	DAMBARU KHILA	BIKASH CHANDRA PARIJA	MACHHKUND /51 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0012736/2023	STATE OF ODISHA KIRTIM DIGAL	AMULYA RATNA PANDA	// SARANGADA /57 /2023
		VS	VS	()
25	BLAPL/0012737/2023	STATE OF ODISHA SK. IJAD HOSEN	AMULYA RATNA PANDA	// / /0
		VS	VS	()
26	BLAPL/0012738/2023	STATE OF ODISHA RUBEN NAYAK @ NAIK	AJIT KUMAR MOHANTY	// TUMUDIBANDHA /96 /2023
		VS	VS	()
27	BLAPL/0012739/2023	STATE OF ODISHA DEEPAK PALKA	HARIPAD MOHANTY	// CHANDRAPUR /34 /2023
		VS	VS	()
28	BLAPL/0012740/2023	STATE OF ODISHA JOSHEP BIRA	HARIPAD MOHANTY	// CHANDRAPUR /34 /2023
		VS	VS	()
29	BLAPL/0012741/2023	STATE OF ODISHA GANESH NAG	SIDHARTHA DAS	// BARGARH /597 /2023
		VS	VS	()
30	BLAPL/0012742/2023	STATE OF ODISHA SK. YARUL	AMITAV TRIPATHY	// BADABAZAR /94 /2022
		VS	VS	()
31	BLAPL/0012743/2023	STATE OF ODISHA KRISHNA KHILAR	JYOTI PRAKASH TRIPATHY	// BALIAPAL /120 /2023
		VS	VS	()
32	BLAPL/0012744/2023	STATE OF ODISHA KISHORE KUMAR MISHRA	HIMANSHU BHUSAN DASH	// KORAPUT TOWN /122 /2023
		VS	VS	()
33	BLAPL/0012745/2023	STATE OF ODISHA SANTOSH KUMAR NAIK @ SANTOSH	BIJAYA KUMAR SAHOO	// ODAGAON /90 /2023
		VS	VS	()
34	BLAPL/0012746/2023	STATE OF ODISHA NIRAB DIGAL	SAROJ KUMAR DASH	// BALLIGUDA /147 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012747/2023	STATE OF ODISHA DHIRENDRA NISHAD VS	PRASANNA KUMAR NEGI VS	// / /0 ()
36	BLAPL/0012748/2023	STATE OF ODISHA SUBASH PAIKARAY @ ADITYA PRASAD PAIKARAYSATYASHREE MOHANTY VS	VS	// NAYAPALLI P.S. /124 /2023 ()
37	BLAPL/0012749/2023	STATE OF ODISHA MANA PANGI VS	DIPTI RANJAN BHOKTA VS	// PADWA /119 /2023 ()
38	BLAPL/0012750/2023	STATE OF ODISHA MUTURA @ UMESH CHANDRA SAHOO VS	BIKRAM KESHARI BAL VS	// CUTTACK SADAR /151 /2023 ()
39	BLAPL/0012751/2023	STATE OF ODISHA BADAL ROUT VS	AMULYA RATNA PANDA VS	// POTTANGI /124 /2023 ()
40	BLAPL/0012752/2023	STATE OF ODISHA RACKY NAYAK VS	SATYA RANJAN MULIA VS	// MANCHESWAR P.S. /414 /2023 ()
41	BLAPL/0012753/2023	STATE OF ODISHA PRASANTA KUMAR ROUT VS	GURU PRASAD PANDA VS	// PURUNAKATAK /55 /2023 ()
42	BLAPL/0012754/2023	STATE OF ODISHA GOURI DAS VS	SURJYA NARAYAN SAHU VS	// ASKA /129 /2009 ()
43	BLAPL/0012755/2023	STATE OF ODISHA ANIL KUMAR SINGH VS	SUSHANTA KUMAR PRADHAN VS	// / /0 ()
44	BLAPL/0012756/2023	STATE OF ODISHA CHAGALA NAIK VS	PRASANTA KUMAR SAHOO VS	// FATEGARH /17 /2018 ()
45	BLAPL/0012757/2023	STATE OF ODISHA DEBA PRAKASH MAHAPATRA VS	PRAMOD KUMAR ROUT VS	// TARBHA /266 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0012758/2023	DALSHER SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //
47	BLAPL/0012759/2023	DULESWAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MUDANPUR RAMPUR /163 /2022 () //
48	BLAPL/0012760/2023	BIKASH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /70 /2023 () //
49	BLAPL/0012761/2023	SUDAM CHARAN NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	THAKURGARH /139 /2023 () //
50	BLAPL/0012762/2023	TASLIMA BIBI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //
51	BLAPL/0012763/2023	UPENDRA BAG @ UPENDRA BHOI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	K.SINGHPUR /87 /2023 () //
52	BLAPL/0012764/2023	SUSANTA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PARJANG /386 /2023 () //
53	BLAPL/0012765/2023	SIVA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /75 /2023 () //
54	BLAPL/0012766/2023	AADI @ ADI NAYAK VS STATE OF ODISHA	CHHABI BEHERA VS	ADVA /88 /2021 () //
55	BLAPL/0012767/2023	MADHUSUDAN DIGAL VS STATE OF ODISHA	BHARATI DASH VS	PHIRINGIA /48 /2020 () //
56	BLAPL/0012768/2023	CHANDRASEKHAR BAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /588 /2023 () //
57	BLAPL/0012769/2023	JITU @ JITENDRA MAJH	HAREKRUSHNA MALLIK	BARANGA /252 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012770/2023	SAROJ BEHERA	KAUSTUVA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012771/2023	ISMAIL @ ISMILE TANDI	KAUSTUVA MOHANTY	HIRAKUD /232 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012772/2023	ASHOK HARPAL	PRASANNA KUMAR NEGI	BOLANGIR SADAR /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012773/2023	ROHIT BEHERA @ LANDA	AKSHAYA KUMAR SAHOO	ATHAMALLIK /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012774/2023	RANJAN KUMAR DAS @ KALIA	KABIRAJ PRADHAN	RANPUR /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012775/2023	GIRIJA @ SAKTI KANTA HARICHANDAN @ SHAKTI	RANJAN KUMAR BEHERA	TOMANDO /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012776/2023	RUBI @ RUBITA ADHIKARI	SANTOSH KUMAR MAHANTY	K.NUAGAON /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012777/2023	SUSAMA BARAD @ SUSHAMA BARAD	PRAVASH CHANDRA JENA	BOLAGARH P.S. /238 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012778/2023	SESHA @ SESHDEV SETH	AMIT PRASAD BOSE	LARAMBA /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012779/2023	NARAYAN GURU	BHABANI SHANKAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012780/2023	BINOD SAGARIA	SURYAKANTA DWIBEDI	TUMUDIBANDHA /123 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0012781/2023	STATE OF ODISHA MANOJ KUMAR PATTNAIK VS	PUSPAMITRA MOHAPATRA VS	// COLLIERY /124 /2019 ()
70	BLAPL/0012782/2023	STATE OF ODISHA ASISH KHAN VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /243 /2023 ()
71	BLAPL/0012783/2023	STATE OF ODISHA USHA SETHI VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
72	BLAPL/0012784/2023	STATE OF ODISHA SADASIB PATTANAİK VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
73	BLAPL/0012785/2023	STATE OF ODISHA SIMAN DIGAL @ SUMAN DIGAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
74	CMAPL/0000763/2023	STATE OF ODISHA SARAT ROUT VS REGIONAL MANAGER,BANK OF BARODA,BHUBANESWAR	ADV VS	// // ()
75	CMP/0001385/2023	DAYANIDHI SAHOO VS TUNI SAHOO	ASWINI KUMAR MISHRA-3 VS	// // ()
76	CMP/0001386/2023	GANESH PRADHAN VS SPL. LAND ACQUISITION OFFICER,SAMBALPUR	RABINDRA NATH DEBATA VS	// // ()
77	CMP/0001387/2023	RAGHUNATH MUDRA VS JATI @ RITU SAMATNATRA	GOURI MOHAN RATH VS	// // ()
78	CMP/0001388/2023	RENUBALA ROUT VS DR.BISWAJIT DAS	SAIBRATA RATH VS	// // ()
79	CMP/0001389/2023	RANGALATA SAHOO VS LAMBODHAR BEHERA	MAHESWAR MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0001390/2023	EXECUTIVE ENGINEER, ELECTRICAL VS RAMA JENA	PRASANTA KUMAR TRIPATHY VS	// 0 //
81	CMP/0001391/2023	PRAMILA BEWA VS YUDHISTHIRA JENA	SUBHENDU KUMAR NAYAK VS	// 0 //
82	CMP/0001392/2023	SURESH KUMAR SAHU VS MAHESH KUMAR AGARWAL	LALITENDU MISHRA VS	// 0 //
83	CMP/0001393/2023	BHARATI MANDAL @ DAS VS UTTAM KUMAR DAS	UMAKANTA BARIK VS	// 0 //
84	CMP/0001394/2023	NARESH CHANDRA SAMANTARAY VS PRAFULLA CH. SAMANTARAY	KALPATARU MISHRA VS	// 0 //
85	CMP/0001395/2023	PURNIMA ROUTRAY VS NIHARIKA PALTASINGH	PRAVASHA PUJAREE PARIDA VS	// 0 //
86	CONTC/0008516/2023	NURSINGHA CHARAN ROUT VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
87	CONTC/0008517/2023	KALAKAR MALIK VS DEBIPRASAD ACHARYA, O.A.S.	ADV. VS	// 0 //
88	CONTC/0008518/2023	PAIKSHITA MALLICK VS SUBROTO BISWAS, ASST. P.F. COMNR.,BBSR	ADV. VS	// 0 //
89	CONTC/0008519/2023	BISWAJIT GOCHHAYAT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	CONTC/0008520/2023	HEMANANDA DIGAL VS PRAMADA KUMAR SADANGI, DISTRICT EDUCATION OFFICER, KANDHAMAL	ADV VS	// 0 //
91	CONTC/0008521/2023	SRIDHAR SAHU	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CONTC/0008522/2023	VIJAY AMRIT KULANGE, I.A.S. TAPASWINI SAHOO	ADV	//
		VS	VS	()
93	CONTC/0008523/2023	BHARGAB DASGUPTA, GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD. BIDYADHAR JENA	ADV	//
		VS	VS	()
94	CONTC/0008524/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT SUKANTA KUMAR SWAIN	ADV.	//
		VS	VS	()
95	CONTC/0008525/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMISSIONER CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. BIDYADHAR MALLICK	ADV.	//
		VS	VS	()
96	CONTC/0008526/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMISSIONER CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. RANJAN KUMAR PRADHAN	ADV.	//
		VS	VS	()
97	CONTC/0008527/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMISSIONER CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. LAXMI NARAYAN SAMANTRAY	ADV.	//
		VS	VS	()
98	CONTC/0008528/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMISSIONER CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. PRADIPTA KUMAR DHARUA	ADV.	//
		VS	VS	()
99	CONTC/0008529/2023	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, WATER RESOURCES DEPT., ODISHA, BBSR. AJIT KUMAR MUDULI	ADV.	//
		VS	VS	()
100	CONTC/0008530/2023	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT., BBSR. SHYAM RANJAN SINGH	ADV.	//
		VS	VS	()
101	CONTC/0008531/2023	ARVIND AGRAWAL, IAS SUVENDU SEKHAR NAYAK	ACHYUTANANDA PATTANAIAK	//
		VS	VS	()
102	CONTC/0008532/2023	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION MURALIDHAR DAS	ADV.	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0008533/2023	ANU GARG, I.A.S. SHANTILATA SWAIN VS	ADV VS	// // 0
104	CONTC/0008534/2023	ARAVIND AGRAWAL, I.A.S. BHAGIRATHI PATNAIK VS	ADV. VS	// // 0
105	CONTC/0008535/2023	ANU GARG, I.A.S. PRAVAKAR PRADHAN VS	ADV. VS	// // 0
106	CONTC/0008536/2023	ARAVIND AGARWAL, I.A.S. BIJAY KUMAR NAYAK VS	ADV VS	// // 0
107	CONTC/0008537/2023	ARAVIND AGARWAL, I.A.S. SAHADEV PARIDA VS	ADV VS	// // 0
108	CONTC/0008538/2023	ARAVIND AGARWAL, I.A.S. SIBA PRASAD MISHRA VS	ADV VS	// // 0
109	CONTC/0008539/2023	ARAVIND AGARWAL, I.A.S. SANGEETA SAMANTARY VS	ADV VS	// // 0
110	CONTC/0008540/2023	ARAVIND AGARWAL, I.A.S. SUKANTA CHARAN DAS VS	ADV. VS	// // 0
111	CONTC/0008541/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. BIRAJINI MOHANTY VS	ADV VS	// // 0
112	CONTC/0008542/2023	ASWATHY S., I.A.S. SHYAM SUNDAR PRADHAN VS	ADV VS	// // 0
113	CONTC/0008543/2023	ASWATHY S., I.A.S. INDRAMANI SAMAL VS	ADV. VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0008544/2023	NARMADA MOHARANA VS ASWATHY S., I.A.S	ADV VS	// 0 //
115	CONTC/0008545/2023	SABITARANI PRADHAN VS ASWATHY S., I.A.S	ADV VS	// 0 //
116	CONTC/0008546/2023	BHIMASEN SAHOO VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
117	CONTC/0008547/2023	JHUNJHUNBALA JENA VS ASWATHY S., I.A.S	ADV VS	// 0 //
118	CONTC/0008548/2023	PRAVA MANJARI MISHRA VS ASWATHY S., I.A.S	ADV VS	// 0 //
119	CONTC/0008549/2023	KALYANI MOHANTY VS ASWATHI S., I.A.S	GOPAL KRUSHNA NANDA VS	// 0 //
120	CONTC/0008550/2023	BHAGYADHAR SAHOO VS ASWATHI S., I.A.S	ADV VS	// 0 //
121	CONTC/0008551/2023	AKSHAYA KUMAR SWAIN VS ASWATHI S., I.A.S	ADV VS	// 0 //
122	CONTC/0008552/2023	NAROTTAM PRADHAN VS DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR	ADV. VS	// 0 //
123	CONTC/0008553/2023	SAROJ KUMAR BHOI VS DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR	ADV. VS	// 0 //
124	CONTC/0008554/2023	CHOUHAN DEV PRADHAN VS DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR	ADV. VS	// 0 //
125	CONTC/0008555/2023	HRUSIKESH BUDA	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0008556/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR GOKULA NANDA MAHATAM	ADV.	//
		VS	VS	0
127	CONTC/0008557/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR DURYODHAN BEHERA	ADV.	//
		VS	VS	0
128	CONTC/0008558/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR DINABANDHU BEHERA	ADV.	//
		VS	VS	0
129	CONTC/0008559/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR DILLIP KUMBHAR	ADV.	//
		VS	VS	0
130	CONTC/0008560/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR BIDESHI KALET	ADV.	//
		VS	VS	0
131	CONTC/0008561/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR KISHORE NAG	ADV.	//
		VS	VS	0
132	CONTC/0008562/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SURESH KALET	ADV.	//
		VS	VS	0
133	CONTC/0008563/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SAIRAS TETE	ADV.	//
		VS	VS	0
134	CONTC/0008564/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SANTANU KUMAR SAHU	ADV.	//
		VS	VS	0
135	CONTC/0008565/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR LALATENDU PRADHAN	ADV.	//
		VS	VS	0
136	CONTC/0008566/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR KEDAR BHOI	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0008567/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR MAMATA ORAM VS	ADV. VS	// // ()
138	CONTC/0008568/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR KAIBARTA JAGADALA VS	ADV. VS	// // ()
139	CONTC/0008569/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR PUROHIT KANSA VS	ADV. VS	// // ()
140	CONTC/0008570/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SAMIR MAHARANA VS	ADV. VS	// // ()
141	CONTC/0008571/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR JOGESWAR PAIK VS	ADV. VS	// // ()
142	CONTC/0008572/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR RAJEN ORAM VS	ADV. VS	// // ()
143	CONTC/0008573/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SUKANTI MAHALIK VS	SATYA NARAYAN MISHRA VS	// // ()
144	CONTC/0008574/2023	SANDHYARANI MALLICK,CHILD DEVELOPMENT PROJECT OFFICER,BASUDEVPUR SUBHASHINI KALET VS	ADV. VS	// // ()
145	CONTC/0008575/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SUNIL KUMAR SAHU VS	ADV. VS	// // ()
146	CONTC/0008576/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SUDHANSU SEKHAR NAIK VS	ADV. VS	// // ()
147	CONTC/0008577/2023	DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR SHIBANANDA PRADHAN VS	ADV. VS	// // ()
		DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY, SAMBALPUR		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0008578/2023	ARIKI DILIP KUMAR VS PRADOSH KUMAR NAIK, D.E.O., GAJAPATI	ADV. VS	// 0 //
149	CONTC/0008579/2023	PRAFULLA KUMAR MOHANTY VS ASHISH ISWAR PATIL, I.A.S	LAXMI PRASAD DWIVEDY VS	// 0 //
150	CONTC/0008580/2023	PREMANANDA MOHANTY VS SANGRAMJIT NAYAK, DIR., MUNICIPAL ADMINISTRATION , AND EX OFFICIO ADDL. SECY.,HOUSING AND URBAN DEV	ADV VS	// 0
151	CONTC/0008581/2023	SUBALAYA KALET VS ASWATHY S., I.A.S.	adv. VS	// 0 //
152	CONTC/0008582/2023	TANKADHAR BEHERA VS SAPAN KUMAR NANDA, SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //
153	CONTC/0008583/2023	ADITYA SHARMA VS HEMA KANTA SAY, I.A.S	ADV VS	// 0 //
154	CONTC/0008584/2023	KASTURI MAJHI VS AMULYA KUMAR PRADHAN, D.E.O, BONAI	ADV VS	// 0 //
155	CONTC/0008585/2023	DR.CHINMAYEE MOHAPATRA VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	ALOK KUMAR MOHAPATRA VS	// 0 //
156	CONTC/0008586/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL VS ANU GARG, I.A.S	ADV VS	// 0 //
157	CONTC/0008587/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANUGUL VS ANU GARG, I.A.S	ADV VS	// 0 //
158	CONTC/0008588/2023	PRANAV KISHORE MOHAPATRA VS ER. JIBANANDA NAYAK, ENGNR. IN CHIEF, RURAL WORKS, ODISHA	ALOK KUMAR PANDA VS	// 0 //
159	CONTC/0008589/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANUGUL		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0008590/2023	ANU GARG, I.A.S BANALATA PRADHAN	ADV.	//
		VS	VS	()
161	CONTC/0008591/2023	BHABESH KUMAR NAYAK, ADDL. SECY., DRINKING WATER AND SANITATION P.R. AND D.W. DEPT. SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANUGUL	ADV.	//
		VS	VS	()
162	CONTC/0008592/2023	ANU GARG, I.A.S SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANUGUL	ADV.	//
		VS	VS	()
163	CONTC/0008593/2023	ANU GARG, I.A.S PRADIP KUMAR PANIGRAHI	ADV.	//
		VS	VS	()
164	CONTR/0000052/2023	SANJAY KUMAR SINGH, I.A.S. PRATIMA MAHARANA	BHUBAN MOHAN BHUYAN	//0
		VS	VS	()
165	CRLA/0001221/2023	SIDDHARTH KATARIA, SUPERINTENDENT OF POLICE, KHORDHA BAPUN BEHERA	CHIRANJIB ROUT	// TALCHER TOWN /304 /2023
		VS	VS	ADDL.SPL.JUDGE, TALCHER(Anugul)
166	CRLA/0001222/2023	STATE OF ODISHA SOUMYA RANJAN BEHERA @ DIPU	ARIJEET MISHRA	Spl/0000013/2023 TOMKA /123 /2023
		VS	VS	()
167	CRLA/0001223/2023	STATE OF ODISHA SENIOR INTELLIGENCE OFFICER	TUSHAR KANTI SATAPATHY, SR.S.C.	// /0
		VS	VS	()
168	CRLMA/0000454/2023	ANISH KUMAR YADAV BIKRAM MOHANTY	ADV	// /0
		VS	VS	()
169	CRLMA/0000455/2023	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY BOSE (KIMET TRUST)	ADV	// CHHENDIPADA /215 /2021
		VS	VS	()
170	CRLMA/0000456/2023	STATE OF ODISHA SADARAM NAYAK	SARATHI JYOTI MOHANTY	// /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004956/2023	STATE OF ODISHA DHARANIDHAR NAIK VS	JNYANANANDA PANDA VS	// BODEN /100 /2014 ()
172	CRLMC/0004957/2023	STATE OF ODISHA PRAVAT KUMAR DEHURY VS	KISAN BISWAL VS	// NAKTIDEUL /96 /2021 ()
173	CRLMC/0004958/2023	STATE OF ODISHA SUSHIL KUMAR MOHANTY VS	BIDYADHAR MANSING VS	// NEMALO /66 /2018 ()
174	CRLMC/0004959/2023	STATE OF ODISHA AKASH BHOI VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /258 /2022 ()
175	CRLMC/0004960/2023	STATE OF ODISHA SUBRAT SATAPATHY VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /697 /2023 ()
176	CRLMC/0004961/2023	STATE OF ODISHA KAINTHU ROHIDAS VS	NITYANANDA MOHAPATRA VS	// KISINDA /5 /2022 ()
177	CRLMC/0004962/2023	STATE OF ODISHA NAYANA SAHOO VS	HIMANSHU BHUSAN DASH VS	// / /0 ()
178	CRLMC/0004963/2023	STATE OF ODISHA GHANASHYAM KHATUA VS	RASHMI KANTA ACHARYA VS	// / /0 ()
179	CRLMC/0004964/2023	STATE OF ODISHA SAMIR BHOI VS	ARUN KUMAR DAS-1 VS	// RASOL /88 /2019 ()
180	CRLMC/0004965/2023	STATE OF ODISHA AJAYA NAYAK @ AJAYA KUMAR NAYAK @ A.K.NAYAK VS	ANIL KIRMAJA SAHOO VS	// PATTAPUR (ASKA) /137 /2016 ()
181	CRLMC/0004966/2023	STATE OF ODISHA NILA PANDA @ SURAMA KUMARI PANDA VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /393 /2008 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004967/2023	PRASANT KUMAR BISWAL VS RAJ KUMAR MOHAPATRA	SOUMENDRA PATTANAIK VS	//0 0 //
183	CRLMP/0002181/2023	LAXMI PRIYA MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 0 //
184	CRLMP/0002182/2023	BIJAYA KUMAR DAS VS SAROJINI DAS	ARIJEET MISHRA VS	//0 0 //
185	CRLMP/0002183/2023	GANESWAR PARIDA VS THE SUPERINTENDENT OF POLICE, KHORDHA	SUSHREE SENAPATI MOHAPATRA VS	//0 0 //
186	CRLMP/0002184/2023	RAMCHARAN DEBATA VS BANDITA DEBATA	SATYA PRAKASH MAHAPATRA VS	//0 0 //
187	CRLMP/0002185/2023	AMARIYA PARICHHA VS STATE OF ODISHA	ASHOK DAS VS	//0 0 //
188	CRLMP/0002186/2023	SURESH SAHU VS SUPERINTENDENT OF POLICE, ANGUL	RAJENDRA KUMAR PRADHAN VS	//0 0 //
189	CRLMP/0002187/2023	DEBASHREE SENAPATI VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	//0 0 //
190	CRLMP/0002188/2023	SUSHANT KUMAR MANGARAJ VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
191	CRLMP/0002189/2023	ALEKH CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
192	CRLMP/0002190/2023	DEEPAK SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
193	CRLMP/0002191/2023	SAROJ KUMAR SAHU	JYOTIRMAYA SAHOO	//0

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002192/2023	K.ANITA PRUSTY	SUJIT KUMAR PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002193/2023	DASMAT SOREN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0002194/2023	RAS BIHARI DAS	GOURI MOHAN RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002195/2023	SNEHA MANJARI LENKA	GURUPRASAD BEHERA	SAHADEV KHUNTA /387 /2023
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0002196/2023	PREMA BHOI	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002197/2023	BHAGABAN RAM	LALIT KUMAR MAHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	JCRLA/0000130/2023	ANIL PATRA@BAITHA@YADAV	ADV.	/48 /2017
		VS	VS	()
		STATE OF ODISHA		//
201	JCRLA/0000131/2023	RABINDRA SINGH	ADV.	BERHAMPUR /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	JCRLA/0000132/2023	ASISH KUMAR	ADV.	HINJILI /184 /2019
		VS	VS	()
		STATE OF ODISHA		//
203	JCRLA/0000133/2023	BIJAYA MAHARANA	ADV.	BARBIL /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
204	JCRLA/0000134/2023	JALA MUNDA	ADV.	PATNA /15 /2015
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	JCRLA/0000135/2023	STATE OF ODISHA JAYIRA @ JAYURU NAIK VS	ADV. VS	// NAYAKOT /16 /2019 ()
206	JCRLA/0000136/2023	STATE OF ODISHA SANKARSANA BEHERA VS	ADV. VS	// TELKOI /112 /2020 ()
207	JCRLA/0000137/2023	STATE OF ODISHA SUNIA MUNDA VS	ADV. VS	// JODA /112 /2011 ()
208	JCRLA/0000138/2023	STATE OF ODISHA BINO JANI @ BINOD VS	ADV. VS	// DASMANTAPUR /39 /2014 ()
209	JCRLA/0000139/2023	STATE OF ODISHA ABHIBARAN SETH VS	ADV. VS	// KINJIRKELA /12 /2018 ()
210	JCRLA/0000140/2023	STATE OF ODISHA MAHESH BARLA VS	ADV. VS	// KINJIRKELA /81 /2018 ()
211	JCRLA/0000141/2023	STATE OF ODISHA SAMBHUNATH JAYPURIA VS	ADV. VS	// KUTRA /83 /2014 ()
212	MACA/0001079/2023	STATE OF ODISHA SAILENDRI ROUT VS RAGHUNATH ROUT	BINAYAK PRASAD MOHANTY VS	// () //
213	MACA/0001080/2023	ANITA DEVI VS TAPAN KUMAR JENA	BIRANCHI NARAYAN RATH VS	// () //
214	MACA/0001081/2023	ORIENTAL INSURANCE CO.LTD VS BISHNU PRASAD PANJIA	A.A.KHAN VS	// A.D.J.,JEYPORE(Koraput) Mac/0000019/2016
215	MACA/0001082/2023	D.M., UNITED INDIA INSURANCE CO. LTD., GANJAM VS SUKANTI SAHU	RAMESH CHANDRA SAHOO - 1 VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0001083/2023	RAJANI BEHERA VS SANTOSH KUMAR MOHAPATRA	DEBASISH PATNAIK VS	// 0 //
217	MATA/0000383/2023	SILPA MISHRA VS BIMALENDU MISHRA	AJIT CHANDRA MOHAPATRA VS	// 0 //
218	MATA/0000384/2023	PRANAB KUMAR NANDA VS SWETAPADMA SRIDEVI PANDA	KANANBALA ROY CHOUDHURY VS	// 0 //
219	MATA/0000385/2023	LIPSA LITA PATRA VS BISHNU PRASAD SWAIN	SIDDHARTHA SAMAL VS	// 0 //
220	MATA/0000386/2023	BISHNU PRASAD MOHANTY VS NIBEDITA DAS	AMIT PRASAD BOSE VS	// 0 //
221	MATA/0000387/2023	SAUMYARANJAN MOHANTY VS SWADESHNA SINGH	ACHYUTANANDA PATTANAİK VS	// 0 //
222	MATA/0000388/2023	PRITANSHU PRIYADARSHINI BISWAL VS SOBHAN KUMAR SAHU	PRAVASHA PUJAREE PARIDA VS	// 0 //
223	RPFAM/0000381/2023	SK. BAHARUDDIN VS MASHUDA TADRIN	NIRANJAN PANDA VS	// 0 //
224	RPFAM/0000382/2023	SURATH PATRA VS ANJANA PATRA	BALAKRUSHNA RAY VS	// 0 //
225	RSA/0000470/2023	STATE OF ODISHA VS KANHA DAS SHARMA @ JIBAN KUMAR DASH	SANGRAM JENA, A.G.A. VS	// 0 //
226	RSA/0000471/2023	PRAFULLA BEHERA @ PRAFULLA KUMAR BEHERASUVASHISH PATTANAİK VS ANANDA BEHERA		// 0 //
227	RVWPET/0000428/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RVWPET/0000429/2023	GOBINDA CHANDRA MOHAPATRA STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
229	RVWPET/0000430/2023	SURYA KUMAR SETH STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
230	RVWPET/0000431/2023	SMRUTIREKHA MISHRA STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
231	RVWPET/0000432/2023	KUNI NAYAK KOTAK SECURITIES LTD.	RAMACHANDRA PANIGRAHY	//
		VS	VS	0
232	TRP(C)/0000376/2023	USHA RANI MISHRA PRATHANA DAS	SAHASRA JYOTI NANDA	//
		VS	VS	0
233	TRP(C)/0000377/2023	BISWARANJAN MOHANTY RASHMITA PRADHAN @ SAHU	BHUBANESWAR DASH	//
		VS	VS	0
234	TRP(C)/0000378/2023	SANTOSH SAHU ROJALIN KLHEDA @ PRUSTY	AMIT KUMAR NATH	//
		VS	VS	0
235	TRPCRL/0000103/2023	BIBHUTI BHUSAN PRUSTY ARUN KUMAR SWAIN	SARAT CHANDRA MEKAP	KHETRARAJPUR /2 /2018
		VS	VS	0
236	TRPCRL/0000104/2023	STATE OF ODISHA TAPAS KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
237	WA/0002752/2023	SONALIKA BISWAL STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
238	WA/0002753/2023	JOGENDRA NATH PANDA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0002754/2023	SRINIBAS MANDAL MAMATA RAUTARAY VS	BISHNU PRASAD PRADHAN VS	// // ()
240	WA/0002755/2023	MITARANI CHHOTARAY STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // ()
241	WP(C)/0036413/2023	MAHESWAR MAHALIK M/S. DWARIKAMAI TRADERS, BBSR VS	SUDEEP KUMAR SARANGI VS	// // ()
242	WP(C)/0036414/2023	CHIEF MANAGER, SAHID NAGAR BRANCH, BBSR SANTOSH KUMAR DEBTA VS	DHANESWAR BEHERA VS	// // ()
243	WP(C)/0036415/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
244	WP(C)/0036416/2023	STATE OF ODISHA NARAYAN CHANDRA DEBNATH VS	DHANESWAR BEHERA VS	// // ()
245	WP(C)/0036417/2023	STATE OF ODISHA BIPIN BEHERA VS	SUBRATA MISHRA VS	// // ()
246	WP(C)/0036418/2023	COMMR., B.M.C., BBSR SUDHIR KUMAR PANDA VS	DHANESWAR BEHERA VS	// // ()
247	WP(C)/0036419/2023	STATE OF ODISHA PREMASILA PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // ()
248	WP(C)/0036420/2023	BHARATI SAHU AKSHAYA KUMAR BALABANTARAY VS	DHANESWAR BEHERA VS	// // ()
249	WP(C)/0036421/2023	STATE OF ODISHA PANAMANI SOREN VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0036422/2023	BIBHUTI BHUSAN CHOUDHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0036423/2023	SHYAM SUNDAR PRATIHARI VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	NIROD KUMAR SAHU VS	// 0 //
252	WP(C)/0036424/2023	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0036425/2023	AGNEEV KUMAR DAS VS DIOCESE OF CUTTACK	SARBESWAR SAHOO VS	// 0 //
254	WP(C)/0036426/2023	HARIHAR PANDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
255	WP(C)/0036427/2023	SHIB CHARAN PAITAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
256	WP(C)/0036428/2023	AJAYAKUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0036429/2023	SAROJINI SETHY VS UTKAL GRAMEEN BANK, BOUDH	JUGALA KISHORE PANDA VS	// 0 //
258	WP(C)/0036430/2023	RAMESH CH. DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
259	WP(C)/0036431/2023	SANTOSH GOUDABISI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
260	WP(C)/0036432/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
261	WP(C)/0036433/2023	JAYARAM PRADHAN	SUDARSAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036434/2023	PABITRA KUMAR NAHAK	LAMBODAR ACHARI	//
		VS	VS	0
		THE CHIEF GENERAL MANAGER, SBI, KHURDA		//
263	WP(C)/0036435/2023	BHARATIBALA TRIPATHY	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//
264	WP(C)/0036436/2023	ALOK KUMAR BEHERA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0036437/2023	AJOYA KUMAR MALLICK	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036438/2023	DR. MAMATA SUKLA	SAYED SHAHYEB ALI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0036439/2023	DILIP KUMAR DALBEHERA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0036440/2023	BISWAJIT PANDA	BASUDEV PUJARI	//
		VS	VS	0
		UNION OF INDIA, NEW DELHI		//
269	WP(C)/0036441/2023	BLT INTERNATIONAL HOTEL AND RESTAURANT, BHADRAK	BHUBANIKI SANKAR MISHRA	//
		VS	VS	0
		AO, PUNJAB NATIONAL BANK, BHADRAK		//
270	WP(C)/0036442/2023	PURNA CHANDRA PANDA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0036443/2023	SUSANTA NAIK	NILAMADHAB PRAHARAJ	//
		VS	VS	0
		COLLECTOR CUM D.M., MAYURBHANJ		//
272	WP(C)/0036444/2023	KSHIROD KUMAR SAHU	MANOJ KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036445/2023	STATE OF ODISHA ANSUMAN MOHAPATRA VS	GOUTAM CHARAN ROUT VS	// // ()
274	WP(C)/0036446/2023	STATE OF ODISHA DUSHASAN BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()
275	WP(C)/0036447/2023	STATE OF ODISHA BHARATI SWAIN VS	MANOJ KUMAR MOHANTY VS	// // ()
276	WP(C)/0036448/2023	THE ELECTION OFFICER CUM B.D.O., MAHAKALAPADA ANANTA MAJHI VS	GANESH PRASAD SAMAL VS	// // ()
277	WP(C)/0036449/2023	THE COLLECTOR, NUAPADA MANJULA KUMARI ROUT VS	SHARMISTHA SAMAL VS	// // ()
278	WP(C)/0036450/2023	STATE OF ODISHA SISIR KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // ()
279	WP(C)/0036451/2023	STATE OF ODISHA RANJITA RANI HOTA VS	SHARMISTHA SAMAL VS	// // ()
280	WP(C)/0036452/2023	STATE OF ODISHA PITABASA TANDAKAR VS	SHARMISTHA SAMAL VS	// // ()
281	WP(C)/0036453/2023	STATE OF ODISHA KHATU SAHU VS	SHARMISTHA SAMAL VS	// // ()
282	WP(C)/0036454/2023	STATE OF ODISHA BISHWANATH DEHURY VS	SHARMISTHA SAMAL VS	// // ()
283	WP(C)/0036455/2023	STATE OF ODISHA KAMESWAR PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036456/2023	JYOTIRMAYEE BARPANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0036457/2023	CHARULATA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	WP(C)/0036458/2023	NURKU SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
287	WP(C)/0036459/2023	SUDAM BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0036460/2023	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	WP(C)/0036461/2023	BALAKRUSHNA BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	WP(C)/0036462/2023	MENAKA BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
291	WP(C)/0036463/2023	BHRUKUTI MAHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0036464/2023	TARINI CHARANA PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0036465/2023	SUDHIR KUMAR PATNAIK VS COLLECTOR, GANJAM	SUJIT KUMAR PATTNAIK VS	// 0 //
294	WP(C)/0036466/2023	ANASUYA SAMANTARAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
295	WP(C)/0036467/2023	PADMABATI CHOWDHURY	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0036468/2023	STATE OF ODISHA PRAFULLA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
297	WP(C)/0036469/2023	STATE OF ODISHA B.MEGHANATH REDDY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
298	WP(C)/0036470/2023	THE REGIONAL MANAGER, SBI, BERHAMPUR PURNA CHANDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
299	WP(C)/0036471/2023	STATE OF ODISHA SANTI RANJAN RATH	SHARMISTHA SAMAL	//
		VS	VS	0
300	WP(C)/0036472/2023	STATE OF ODISHA BASANTA KUMAR OTTA	DHANESWAR BEHERA	//
		VS	VS	0
301	WP(C)/0036473/2023	STATE OF ORISSA NILAKANTHA NAYAK	LALATENDU SAMAL	//
		VS	VS	0
302	WP(C)/0036474/2023	ADDL. CHIEF SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT., BBSR CHITTARANJAN DASH	SHARMISTHA SAMAL	//
		VS	VS	0
303	WP(C)/0036475/2023	STATE OF ODISHA SURYA KANTI JENA	SHARMISTHA SAMAL	//
		VS	VS	0
304	WP(C)/0036476/2023	STATE OF ODISHA P. JAYALAXMI	SHARMISTHA SAMAL	//
		VS	VS	0
305	WP(C)/0036477/2023	STATE OF ODISHA PRAFULLA KUMAR MAJHI	DHANESWAR BEHERA	//
		VS	VS	0
306	WP(C)/0036478/2023	THE ELECTION OFFICER-CUM- BDO,MAHAKALAPADA BALUNKESWAR PAL	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036479/2023	STATE OF ODISHA DUKHISHYAM MAHAKUR VS	NIRANJAN PANDA VS	// // 0
308	WP(C)/0036480/2023	STATE OF ODISHA JEMADEI BHUE VS	LALIT SAHU VS	// // 0
309	WP(C)/0036481/2023	STATE OF ODISHA NITYANANDA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
310	WP(C)/0036482/2023	STATE OF ODISHA LINGARAJ ROUT VS	SHARMISTHA SAMAL VS	// // 0
311	WP(C)/0036483/2023	STATE OF ODISHA AMULYA KUMAR PADHY VS	SHARMISTHA SAMAL VS	// // 0
312	WP(C)/0036484/2023	STATE OF ODISHA PRASANNA KUMAR PRAHARAJ VS	SHARMISTHA SAMAL VS	// // 0
313	WP(C)/0036485/2023	STATE OF ODISHA ANNADA PRASAD NANDA VS	SHARMISTHA SAMAL VS	// // 0
314	WP(C)/0036486/2023	STATE OF ODISHA SAISARALA PHARMACY COLLEGE, BALASORE VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
315	WP(C)/0036487/2023	STATE OF ODISHA RAJENDRA PRASAD GOUDA VS	SHARMISTHA SAMAL VS	// // 0
316	WP(C)/0036488/2023	STATE OF ODISHA AJAYA KUMAR ROURTRAY VS	SHARMISTHA SAMAL VS	// // 0
317	WP(C)/0036489/2023	STATE OF ODISHA MOHAN BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036490/2023	SRIDHARA BAGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0036491/2023	ARTATRANA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0036492/2023	MAHENDRA KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0036493/2023	ANTARYAMI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0036494/2023	KHYAMA SAGAR MOHAPATRO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0036495/2023	NARAHARI DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0036496/2023	BHIMASEN SAMANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0036497/2023	JURIA ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0036498/2023	NIDHI SHYAM SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
327	WP(C)/0036499/2023	SATYENDRA NATH NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0036500/2023	BIJAY KUMAR ROUT VS THE PRINCIPAL SECRETARY, GOVT OF ODISHA	CHINMOY PATRA VS	// 0 //
329	WP(C)/0036501/2023	NITYANANDA SAHU	SHARMISTHA SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036502/2023	KARIO ORAM	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036503/2023	BASANTA KUMAR SETHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036504/2023	BIRANCHI NARAYAN SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0036505/2023	DEBAHARI SENAPATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036506/2023	MAYADHAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0036507/2023	JAJATI KESHARI NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0036508/2023	SAILENDRA KUMAR SWAIN	ABHIJIT DAS	//
		VS	VS	0
		HARAPRIYA PARIDA @ SWAIN		//
337	WP(C)/0036509/2023	GULAP CHAND SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036510/2023	RABI NARAYAN LAXMIPURAM	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0036511/2023	KARTIK CHANDRA MANDAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0036512/2023	HARI GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0036513/2023	STATE OF ODISHA ASWANI KUMAR DEY VS	SHARMISTHA SAMAL VS	// // ()
342	WP(C)/0036514/2023	STATE OF ODISHA BRAJENDRA KUMAR MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
343	WP(C)/0036515/2023	STATE OF ODISHA SAIRA BANU LASKAR VS	SHARMISTHA SAMAL VS	// // ()
344	WP(C)/0036516/2023	STATE OF ODISHA GAGAN BIHARI PAL VS	SHARMISTHA SAMAL VS	// // ()
345	WP(C)/0036517/2023	STATE OF ODISHA JAGANNATH DALABEHERA VS	SHARMISTHA SAMAL VS	// // ()
346	WP(C)/0036518/2023	STATE OF ODISHA SUDHANSU SEKHER DAS VS	TRILOCHAN PANIGRAHI VS	// // ()
347	WP(C)/0036519/2023	SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA, CTC BHAGABAN PANDA VS	SHARMISTHA SAMAL VS	// // ()
348	WP(C)/0036520/2023	STATE OF ODISHA BISWARANJAN DASH VS	KRISHNA CHANDRA SAHU VS	// // ()
349	WP(C)/0036521/2023	UNION OF INDIA BINAY KUMAR SAMAL VS	SHARMISTHA SAMAL VS	// // ()
350	WP(C)/0036522/2023	STATE OF ODISHA PRATAP CHANDRA TRIPATHY VS	SHARMISTHA SAMAL VS	// // ()
351	WP(C)/0036523/2023	STATE OF ODISHA SADAN NAIK VS THE STATE OF ORISSA	RAJIB LOCHAN PATTANAIAK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0036524/2023	DEVARAJ CHOUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
353	WP(C)/0036525/2023	SAROJ NATH DAS VS THE MANAGING DIRECTOR, OMCL, KHURDA	ARIJEET MISHRA VS	// 0 //
354	WP(C)/0036526/2023	BALARAM BRAHMA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	WP(C)/0036527/2023	SUSHAMA SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
356	WP(C)/0036528/2023	DEBENDRA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0036529/2023	NISHITH RANJAN MALLICK VS EXECUTIVE DIRECTOR, OIL INDIA LTD., BBSR	BIJOY DASMOHAPATRA VS	// 0 //
358	WP(C)/0036530/2023	NALINI PRAVA PATTANAİK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
359	WP(C)/0036531/2023	RAJANI KANTA SAMANTARAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
360	WP(C)/0036532/2023	GOBARDHAN TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
361	WP(C)/0036533/2023	KRUSHNA CHANDRA PATHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
362	WP(C)/0036534/2023	BIJAY KUMAR JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0036535/2023	GAGAN BIHARI SWAIN	SHARMISTHA SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036536/2023	PITAMBAR MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0036537/2023	BHAGIRATHI DHAL	KAPLA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0036538/2023	DHRUBA CHARAN PRADHAN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0036539/2023	SUKANTA KUMAR DAS	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0036540/2023	NIBEDITA BEHERA @ DEHURY	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036541/2023	SANJAYA KUMAR ROUT	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036542/2023	SANTOSH KUMAR JENA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0036543/2023	SISIR CHARAN BISWAL	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0036544/2023	YUDHISTIR SWAIN	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036545/2023	RABINDRA KUMAR JENA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036546/2023	URMILA ROUT	UMAKANT SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0036547/2023	STATE OF ODISHA RATIKANTA MISHRA VS SK. AYUB MAHAMMAD	GOPINATH MISHRA VS	// // 0 //
376	WP(C)/0036548/2023	M/S RELIABLE SPONGE PVT. LTD., ROURKELA VS THE JOINT COMMISSIONER OF SALES TAX, ROURKELA I	BHABANI PRASAD MOHANTY VS	// 0 //
377	WP(C)/0036549/2023	ANKIT AGGARWAL VS COLLECTOR, SUNDRGARH	SAIBRATA RATH VS	// 0 //
378	WP(C)/0036550/2023	DR. HIMANI JOSHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
379	WP(C)/0036551/2023	ASWINI KUMAR MOHANTY VS UNION OF INDIA	SUJAY SHANKER SINGHDEO VS	// 0 //
380	WP(C)/0036552/2023	RABI NARAYAN BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
381	WP(C)/0036553/2023	GOURANGA BASTIA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
382	WP(C)/0036554/2023	JALADHAR MARTHA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
383	WP(C)/0036555/2023	PRANA KRUSHNA SETHY VS SETTLEMENT OFFICER, CUTTACK	TRILOCHAN PANIGRAHI VS	// 0 //
384	WP(C)/0036556/2023	ITISHREE PRADHAN VS SUBRAT RANJAN KAPA	NITYANANDA BEHURIA VS	// 0 //
385	WP(C)/0036557/2023	SIBANANDA DALAI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0036558/2023	MD. ALL HUSSAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
387	WP(C)/0036559/2023	SK ALENUR VS UNION OF INDIA	BIBHU PRASAD DAS VS	// 0 //
388	WP(C)/0036560/2023	F.M. WELFARE CLUB, PURI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
389	WP(C)/0036561/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
390	WP(C)/0036562/2023	RABINARAYAN SATPATHY VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
391	WP(C)/0036563/2023	BIRANJAN MAHALIK VS CHINMAYA MISHRA	ABHAYA KUMAR MAHAKUD VS	// 0 //
392	WP(C)/0036564/2023	SEEMA GARODIA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
393	WP(C)/0036565/2023	PRIYAMBADA DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
394	WP(C)/0036566/2023	SUDEB KUMAR DAS VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
395	WP(C)/0036567/2023	ARJUN SAHOO VS ADDL. COMMNR. OF STATE TAX, SUNDARGARH	SASWAT KUMAR ACHARYA VS	// 0 //
396	WP(C)/0036568/2023	ASWINI KUMAR NAIK VS THE DIRECTOR, BOARD OF PHYSICAL TRAINING, KOLKATA	ASWINI KUMAR MOHANTY VS	// 0 //
397	WP(C)/0036569/2023	SAHAJAHAN MALLIK	DR.PURUSOTTAM CHULI	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0036570/2023	GIRIDHARI SUNDARA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0036571/2023	ASWINI KUMAR PRADHAN	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0036572/2023	PARSHURAM SAHU	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0036573/2023	BASANTA KUMAR RATH	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0036574/2023	NILAKANTHA RATH	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0036575/2023	DAILU DOMB @ HARIJAN	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036576/2023	SRIKANTA SATAPATHY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0036577/2023	DR. BIMBADHAR ROUT	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036578/2023	COMMITTEE FOR LEGAL AID TO POOR, CUTTACK	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0036579/2023	RAJ KIRAN BHAISAL	TRILOCHAN DASH	//
		VS	VS	0
		CENTRAL MINE PLANNING AND DESIGN INSTITUTE LTD., BBSR		//
408	WP(C)/0036580/2023	TRILOCHAN BEHERA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0036581/2023	STATE OF ODISHA FIROJ KUMAR TURUK VS R.T.O., KORAPUT	SABYASACHI MISHRA VS	// // 0 //
410	WP(C)/0036582/2023	FAKIR MOHAN COLLEGE OF NURSING AND PHARMACY VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
411	WP(C)/0036583/2023	SARALA INSTITUTE OF NURSING, ANGUL VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
412	WP(C)/0036584/2023	LAXMIDHAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
413	WP(C)/0036585/2023	PURNA CHANDRA SATAPATHY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
414	WP(C)/0036586/2023	SARALA INSTITUTE OF NURSING, ANGUL VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
415	WP(C)/0036587/2023	TAPAN KUMAR PANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
416	WP(C)/0036588/2023	FAKIR MOHAN COLLEGE OF NURSING AND PHARMACY VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
417	WP(C)/0036589/2023	JANHABI PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
418	WP(C)/0036590/2023	SK. SULTAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
419	WP(C)/0036591/2023	BRAJA KISHORE SAHOO VS STATE OF ODISHA	RAJKISHORE SAHOO VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0036592/2023	DIPTI RANJAN SATAPATHY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
421	WP(C)/0036593/2023	SANJAY KUMAR ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
422	WP(C)/0036594/2023	SUHANA KAWSAR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
423	WP(C)/0036595/2023	SURYAMANI MOHAPATRA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
424	WP(C)/0036596/2023	SUHANA KAWSAR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
425	WP(C)/0036597/2023	SIDDHARTHA SANKAR DAS VS STATE OF ODISHA	PRASANA KUMAR MISHRA VS	// 0 //
426	WP(C)/0036598/2023	RENU MALLICK VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
427	WP(C)/0036599/2023	NABA KISHORE SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
428	WP(C)/0036600/2023	PRINCE MALLICK VS STATE OF ODISHA	SIDHARTH MISHRA VS	// 0 //
429	WP(C)/0036601/2023	TULASI BHOI VS STATE OF ODISHA	DIPTI RANJAN MAHAPATRA VS	// 0 //
430	WP(C)/0036602/2023	AROBINDA PANDA VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
431	WP(C)/0036603/2023	DUKHU SA	BHABARANJAN KAR	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0036604/2023	GOVT. OF ODISHA NIRMAL CHANDRA BARIK	SIDDHARTHA SAMAL	//
		VS	VS	0
433	WP(C)/0036605/2023	SANGEETA BARIK SUNDARMANI PATEL	BHABARANJAN KAR	//
		VS	VS	0
434	WP(C)/0036606/2023	GOVT. OF ODISHA PULIN CHANDRA PATEL	BHABARANJAN KAR	//
		VS	VS	0
435	WP(C)/0036607/2023	GOVT. OF ODISHA JASINTA KISAN	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
436	WP(C)/0036608/2023	STATE OF ODISHA MANABHULA PRUSETH	BHABARANJAN KAR	//
		VS	VS	0
437	WP(C)/0036609/2023	GOVT. OF ODISHA BHAGIRATHI SWAIN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
438	WP(C)/0036610/2023	STATE OF ODISHA PREMSILA CHOUDHURY	BHABARANJAN KAR	//
		VS	VS	0
439	WP(C)/0036611/2023	GOVT. OF ODISHA SUBALA CHHUALSINGH	GOPAL KRUSHNA NANDA	//
		VS	VS	0
440	WP(C)/0036612/2023	STATE OF ODISHA LAMBODAR KALO	BHABARANJAN KAR	//
		VS	VS	0
441	WP(C)/0036613/2023	GOVT. OF ODISHA SAROJ KUMAR MAHAKUL	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
442	WP(C)/0036614/2023	STATE OF ODISHA SHANKAR PRUSETH	BHABARANJAN KAR	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0036615/2023	GOVT. OF ODISHA SIMLIPAL COLLEGE OF NURSING, MAYURBHANJ VS	SUSANTA SEKHAR PARIDA VS	// // ()
444	WP(C)/0036616/2023	STATE OF ODISHA ABHIMANYU ROUT VS	GOPAL KRUSHNA NANDA VS	// // ()
445	WP(C)/0036617/2023	STATE OF ODISHA PRADEEP KUMAR PATRA VS	SAILESH CHANDRA SAMANTARAY VS	// // ()
446	WP(C)/0036618/2023	BHARAT PETROLEUM CORPORATION LTD., KHURDA SADHU CHARAN SETH VS	BHABARANJAN KAR VS	// // ()
447	WP(C)/0036619/2023	GOVT. OF ODISHA JAYADEV CHOUDHURY VS	BIJAYA KUMAR MOHANTY VS	// // ()
448	WP(C)/0036620/2023	STATE OF ODISHA MIR ABDUL RAHIM VS	SANJIB KUMAR RATH VS	// // ()
449	WP(C)/0036621/2023	STATE OF ODISHA ITISHREE PRADHAN VS	NITYANANDA BEHURIA VS	// // ()
450	WP(C)/0036622/2023	SUBRAT RANJAN KAPA DR. PRIYADARSHINI SANGHAMITRA SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
451	WP(C)/0036623/2023	STATE OF ODISHA MANORAMA SARANGI VS	NITYANANDA BEHURIA VS	// // ()
452	WP(C)/0036624/2023	COLLECTOR, JAJPUR MAHESWAR DEHURI VS	HARA PRASAD RATH VS	// // ()
453	WP(C)/0036625/2023	COLLECTOR AND DM, DHENKANAL SUBASH CHANDRA KAR VS	RAMESH CHANDRA OJHA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0036626/2023	BHIMA BISWAL @ DEBENDRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //
455	WP(C)/0036627/2023	DIBYA LOCHAN BAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// () //
456	WP(C)/0036628/2023	MANOJ KUMAR SAMAL VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
457	WPCRL/0000146/2023	M/S. UTKAL AUTO VS STATE OF WEST BENGAL	GAUTAM MUKHERJI VS	/ /0 () //
458	ABLAPL/0012929/2023	MANA BHOI @ PREMANANDA BHOI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /125 /2023 () //
459	ABLAPL/0012930/2023	UMAKANTA JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /151 /2023 () //
460	ABLAPL/0012931/2023	RAJANI SAMAL VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /648 /2023 () //
461	ABLAPL/0012932/2023	ANIL KUMAR GOUDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	ASKA /620 /2023 () //
462	ABLAPL/0012933/2023	GUNANIDHI MOHANTA VS STATE OF ODISHA	ARJEET MISHRA VS	THAKURMUNDA /67 /2022 () //
463	ABLAPL/0012934/2023	PRAMILA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /283 /2023 () //
464	ABLAPL/0012935/2023	LALIT MOHAN SAHOO @ RINKU @ LALITA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /283 /2023 () //
465	ABLAPL/0012936/2023	MANOJ KUMAR BEHERA	BHABANI SHANKAR DASPARIDA	SORO /498 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012937/2023	STATE OF ODISHA RAMESH PARIDA	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /637 /2023
		VS	VS	()
467	ABLAPL/0012938/2023	STATE OF ODISHA BAPI @ SARBESWAR BEHERA	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /637 /2023
		VS	VS	()
468	ABLAPL/0012939/2023	STATE OF ODISHA LAMBODAR SAHOO	PRADIPTA BEURA	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
469	ABLAPL/0012940/2023	STATE OF ODISHA PRAKASH CHANDRA PRADHAN	DIPTI RANJAN MOHAPATRA	2(A)CC/0000285/2023 KHALLIKOTE /408 /2023
		VS	VS	()
470	ABLAPL/0012941/2023	STATE OF ODISHA DRONA KHATUA	SATYABRATA PANDA	// BOUDH /67 /2023
		VS	VS	()
471	ABLAPL/0012942/2023	STATE OF ODISHA SOMANATHA BEHERA	DEBASNAN DAS	// KRUSHANANDAPUR /92 /2023
		VS	VS	()
472	ABLAPL/0012943/2023	STATE OF ODISHA BALARAM KANDI	GOURAV MOHANTY	// DHAULI PS /189 /2023
		VS	VS	()
473	ABLAPL/0012944/2023	STATE OF ODISHA ABHIMANYU PRADHAN	PREETAM MISHRA	// BOUDH /340 /2023
		VS	VS	()
474	ABLAPL/0012945/2023	STATE OF ODISHA KUNA BARAL	BIPLABA P.B. BAHALI	// DHENKANAL TOWN /789 /2023
		VS	VS	()
475	ABLAPL/0012946/2023	STATE OF ODISHA DEBASIS BEHERA	GYANA RANJAN DHAL	// BADAGODA P.S. /582 /2023
		VS	VS	()
476	ABLAPL/0012947/2023	STATE OF ODISHA NIRAKAR SAMAL	ARJEET MISHRA	// RAJKANIKA /559 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012948/2023	STATE OF ODISHA ANIRUDHA MANDAL @ DINESH VS	SARBESWAR SAHOO VS	// KOSAGUMUDA /98 /2021 ()
478	ABLAPL/0012949/2023	STATE OF ODISHA ANAMA CHARANA BEHERA VS	DEBASNAN DAS VS	// KRUSHANANDAPUR /91 /2023 ()
479	ABLAPL/0012950/2023	STATE OF ODISHA RABINDRA BISWAL VS	PRASANTA KUMAR BARIK VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak)
480	ABLAPL/0012951/2023	STATE OF ODISHA MADAN KABI VS	ADITI HOTA VS	2(A)CC/0000578/2023 GOPALPRASAD /30 /2023 ()
481	ABLAPL/0012952/2023	STATE OF ODISHA SIBA CHARAN DALEI VS	MANAS RANJAN PATRA VS	// PURI TOWN /381 /2022 ()
482	ABLAPL/0012953/2023	STATE OF ODISHA RAJKISHORE MALLIK @ RANJAN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /175 /2020 ()
483	ABLAPL/0012954/2023	STATE OF ODISHA DILLIP KUMAR NAYAK VS	GYANALOKA MOHANTY VS	// SARANGADA /73 /2015 S.D.J.M.,BALLIGUDA(Kandhamal)
484	ABLAPL/0012955/2023	STATE OF ODISHA BIDYADHAR BEHERA VS	SARADA PRASAD DASH VS	GR/0000369/2015 KARANJIA /72 /2022 ()
485	ABLAPL/0012956/2023	STATE OF ODISHA RABINDRA KUMAR NATH VS	RASHMI RANJAN SINHA VS	// BHARATPUR PS /436 /2023 ()
486	ABLAPL/0012957/2023	STATE OF ODISHA DILLIP KUMAR NAYAK VS	GYANALOKA MOHANTY VS	// SARANGADA /72 /2015 S.D.J.M.,BALLIGUDA(Kandhamal)
487	ABLAPL/0012958/2023	STATE OF ODISHA DIPU DAS @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000064/2023

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012959/2023	AMBIKA BHOL @ RENUBALA BHOL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /546 /2023 () //
489	ABLAPL/0012960/2023	RATAN @ DASARATHI DANSANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /295 /2023 () //
490	ABLAPL/0012961/2023	PRAMOD NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KHARABEL NAGAR P.S. /310 /2023 () //
491	ABLAPL/0012962/2023	JAJNESWAR PANDA VS STATE OF ODISHA	GOUTAM KUMAR ROURAY VS	JALESWAR /154 /2019 () //
492	ABLAPL/0012963/2023	KURUPA MOHANTY @ KRUPASINDHU MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /251 /2023 () //
493	ABLAPL/0012964/2023	MD. REHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	LALBAG /274 /2023 () //
494	ABLAPL/0012965/2023	RAJNDRA KUMAR ROUT VS STATE OF ODISHA	DINESH RAY VS	DHUSURI /381 /2023 () //
495	ABLAPL/0012966/2023	RAMA CHANDRA NATH VS STATE OF ODISHA	MRUTYUNJAYA PRASAD DEBANATH VS	ANANDAPUR /246 /2023 () //
496	ABLAPL/0012967/2023	DEEPAK KAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /97 /2019 () //
497	ABLAPL/0012968/2023	DILIP KUMAR MOHANTY VS REPUBLIC OF INDIA(ENFORCEMENT DIRECTORATE)	ADITY NARAYAN RAY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
498	ABLAPL/0012969/2023	RAKESH @ MAKARA @ PURNA CHANDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CMC/0000034/2016 BALIAPAL /289 /2023 () //
499	ABLAPL/0012970/2023	NIRMALA SAHOO	SAUMYA RANJAN PRADHAN	MANGALA BAG /294 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012971/2023	JNANENDRA SWAIN	BHABANI SHANKAR DASPARIDA	VIGILANCE PS (BERHAMPUR) /40 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
501	ABLAPL/0012972/2023	JIBAN NAIK @ JEEVAN	ASUTOSH TRIPATHY	KUNDHEIGOLA /294 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012973/2023	BISWAJIT MALLIK	ARIJEET MISHRA	KOREI /337 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012974/2023	AKUR @ ARKUR NAYAK	AMITAV TRIPATHY	FATEGARH /245 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012975/2023	AJAY KUMAR SETHI	KISHORE CHANDRA KAR	JAJPUR TOWN /406 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012976/2023	SEKH ASRAF TULLA @ AFRAF	SANJAY KUMAR DAS (2)	SORO /726 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012977/2023	SUGUNA	RAKESH KUMAR MALLICK	BALIANTA P.S. /265 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012978/2023	MD. CHAND @ MD. TAUSIF	PRASANTA KUMAR SAHOO	TURUMUNGA /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012979/2023	DIPU @ RABINDRA MAHAKUD	PRADEEP KUMAR PRADHAN	CHOUDWAR /525 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012980/2023	PAPU MALIK	BIBEKANANDA MAHAPATRA	JAKHAPURA /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012981/2023	NARU NAYAK @ NARAYAN NAYAK	DEBA KUMAR RATH	CAPITAL P.S. /639 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0012982/2023	STATE OF ODISHA SULOCHANA SAHOO VS	SAMBIT SAMAL VS	// BHUBANESWAR VIGILANCE /31 /2023 ()
512	ABLAPL/0012983/2023	STATE OF ODISHA BHAGABAT MAJHI VS	MANAS KUMAR CHAND VS	// BAGHAMARI /185 /2023 ()
513	ABLAPL/0012984/2023	STATE OF ODISHA SUCHISMITA MOHANTY VS	SURAVI MOHANTY VS	// / /0 ()
514	ABLAPL/0012985/2023	STATE OF ODISHA BUDHESWAR DASH VS	SURAVI MOHANTY VS	// JAGATPUR /289 /2021 ()
515	ABLAPL/0012986/2023	STATE OF ODISHA SAIF @ SAIF KHAN VS	MANAS KUMAR CHAND VS	// NARLA /192 /2023 ()
516	ABLAPL/0012987/2023	STATE OF ODISHA GANGADHAR PAIKRAY VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /282 /2023 ()
517	ABLAPL/0012988/2023	STATE OF ODISHA ASUTOSH MISTRY VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /203 /2023 ()
518	ABLAPL/0012989/2023	STATE OF ODISHA ASHOK KUMAR TOTAL @ ASHOK TOTAL VS	SURYAKANTA DWIBEDI VS	// RANPUR /292 /2023 ()
519	ABLAPL/0012990/2023	STATE OF ODISHA AMAR KUMAR JENA @ RINKU VS	SURYAKANTA DWIBEDI VS	// BYREE /201 /2023 ()
520	ABLAPL/0012991/2023	STATE OF ODISHA CH. DINABANDHU PATRO VS	JYOTIRMAYA SAHOO VS	// GOSANINUAGAM /104 /2017 ()
521	ABLAPL/0012992/2023	STATE OF ODISHA K.JAGDISH RAO @ KALU RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /699 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0012993/2023	DHANANJAYA BARIK VS STATE OF ODISHA	ASHOK KUMAR SATPATHY VS	//0 () //
523	ABLAPL/0012994/2023	DAKTARA NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /78 /2006 () //
524	ABLAPL/0012995/2023	SHASHI BISHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /145 /2022 () //
525	ABLAPL/0012996/2023	GOPAL PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	HARABHANGA /128 /2023 () //
526	ABLAPL/0012997/2023	BHASKAR BEHERA @ BASA PAIKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	B.SINGHPUR /110 /2023 () //
527	ABLAPL/0012998/2023	MANOJ ROHIDAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	THELKOLOI PS /97 /2023 () //
528	ABLAPL/0012999/2023	ATTALA BEHARI KHUNTIA @ MADAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /140 /2021 () //
529	ABLAPL/0013000/2023	BRAHMANANDA SAMAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /559 /2023 () //
530	ABLAPL/0013001/2023	DILU @ CHITTARANJANA SETHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /525 /2023 () //
531	ABLAPL/0013002/2023	AKHAYA KUMAR SWAIN @ HARI @ AKHILA KUMAR SWAIN VS STATE OF ODISHA	ANSHAKTI PAUL VS	JANKIA P.S. /404 /2023 () //
532	ABLAPL/0013003/2023	SAKEEL BIBI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /320 /2023 () //
533	ABLAPL/0013004/2023	MANI SWAIN	HAREKRUSHNA MALIK	BARANGA /407 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0013005/2023	STATE OF ODISHA DURGAMADHAB MISHRA	SNEHASISH BEHERA	// KUAKHIA /404 /2023
		VS	VS	()
535	ABLAPL/0013006/2023	STATE OF ODISHA SWETA BEHERA	LAXMINARAYAN PATEL	// DHAULI PS /200 /2023
		VS	VS	()
536	ABLAPL/0013007/2023	STATE OF ODISHA MAHAMMAD SAKIL	MANOJ KUMAR MALLICK	// JATNI P.S. /360 /2023
		VS	VS	()
537	ABLAPL/0013008/2023	STATE OF ODISHA BANALATA SAMAL	SAMBIT BISWAL	// KUJANGA /469 /2023
		VS	VS	()
538	ABLAPL/0013009/2023	STATE OF ODISHA BASANT KUMAR PALATA	BADRI NARAYAN MOHAPATRA	// NIALI /378 /2023
		VS	VS	()
539	ABLAPL/0013010/2023	STATE OF ODISHA BHARAT CHANDRA PARIDA	SANJIT MISHRA	// AIR FIELD P.S. /59 /2021
		VS	VS	()
540	ABLAPL/0013011/2023	STATE OF ODISHA DR. SAMBHU PANIGRAHI	GOPAL PRASAD JENA	// HINJILI /521 /2021
		VS	VS	()
541	ABLAPL/0013012/2023	STATE OF ODISHA KALIA BEHERA @ KARTIK BEHERA	SANGRAM KESHARI ROUT	// TELKOI /222 /2023
		VS	VS	()
542	ABLAPL/0013013/2023	STATE OF ODISHA RAJENDRA MOHANTY	AKSHAYA KUMAR SAHOO	// JAJPUR SADAR /4 /2017
		VS	VS	()
543	ABLAPL/0013014/2023	STATE OF ODISHA BIKASH BISWAL	M.A.ALI	// KUAKHIA /193 /2023
		VS	VS	()
544	ABLAPL/0013015/2023	STATE OF ODISHA BIJAY SETHI @ BIJAY KUMAR SETHI	KABIRAJ PRADHAN	// PIPLI /645 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0013016/2023	STATE OF ODISHA ANIL SAHOO @ ANIL SAHU VS	BIJAY KUMAR BEHERA VS	// DHAULI PS /170 /2023 ()
546	ABLAPL/0013017/2023	STATE OF ODISHA BARAHA @ SANTOSH POLEI @ GOUTAM BUDDHA KUMAR VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /132 /2015 ()
547	ABLAPL/0013018/2023	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	CHIRANJAYA MOHANTY VS	// NIALI /57 /2017 ()
548	ABLAPL/0013019/2023	STATE OF ODISHA PARESH BISWAS VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /203 /2023 ()
549	ABLAPL/0013020/2023	STATE OF ODISHA JHAGUDU BEHERA @ JITENDRA VS	RAJENDRA KUMAR PRADHAN VS	// NARASINGHPUR /50 /2023 ()
550	ABLAPL/0013021/2023	STATE OF ODISHA LAXMIDHAR BHOI VS	KISHORE KUMAR MISHRA VS	// PURI SADAR /220 /2023 ()
551	ABLAPL/0013022/2023	STATE OF ODISHA PANDAB PAIKRAY VS	DEBASIS PANIGRAHI VS	// JODAPADAR /15 /2021 ()
552	ABLAPL/0013023/2023	STATE OF ODISHA JUEL RANJAN PATI @ LIPUN VS	JAYANTA KUMAR MAJHI VS	// SORO /668 /2023 ()
553	ABLAPL/0013024/2023	STATE OF ODISHA BIPINA BIHARI SADANGI VS	MIHIR KANTA RATH VS	// DIGAPAHANDI /427 /2023 ()
554	ABLAPL/0013025/2023	STATE OF ODISHA KHAGESWAR PATRA VS	AVIRAM PATRA VS	// CUTTACK SADAR /645 /2023 ()
555	ABLAPL/0013026/2023	STATE OF ODISHA BULU NAIK VS	SUJIT KUMAR DAS VS	// CDA-II /133 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0013027/2023	DHANDIA @ BIKRAM MALLIK VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARSHAGHAI /502 /2023 () //
557	ABLAPL/0013028/2023	SATYAJIT KALIA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BADAMBADI /373 /2023 () //
558	ABLAPL/0013029/2023	DIPAK KUMAR SAHOO VS STATE OF ODISHA	DEBASHIS NANDA VS	CHANDAKA P.S. /340 /2023 () //
559	ABLAPL/0013030/2023	BHARAT MALIK @ BHARAT CHANDRA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /766 /2023 () //
560	ABLAPL/0013031/2023	PITHA TUDU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /355 /2023 () //
561	ABLAPL/0013032/2023	JIBAN JYOTI MOHANTY @ RINTU MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /225 /2023 () //
562	ABLAPL/0013033/2023	SATYAJIT SAMANTARAY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RUPSA /91 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :07/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	44/2023 WPCRL/146/2023	M/S. UTKAL AUTO-MP	GAUTAM MUKHERJI
2	90/2023 TRPCRL/104/2023	TAPAS KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
3	139/2023 LAA/89/2017	UNION OF INDIA-MP	M/S.NIHAR KANTI MOHAPATRA,AMITABH PRADHAN
4	140/2023 LAA/89/2017	UNION OF INDIA-MP	M/S.NIHAR KANTI MOHAPATRA,AMITABH PRADHAN
5	141/2023 LAA/51/2016	DIRECTOR,INTERIM TEST RANGE-MP	M/S ALOK KU MOHANTY CGC
6	321/2023 CRLMP/2182/2023	BIJAYA KUMAR DAS-MP	ARIJEET MISHRA
7	322/2023 CRLMP/2184/2023	RAMCHARAN DEBATA-MP	SATYA PRAKASH MAHAPATRA
8	323/2023 CRLMP/2193/2023	DASMAT SOREN-MP	BYOMAKESH TRIPATHY
9	351/2023 CMAPL/320/2022	M/S. NATIONAL ALUMINIUM COMPANY LTD.-MP	ARUP KUMAR PANDA
10	388/2023 TRP(C)/376/2023	PRATHANA DAS-MP	SAHASRA JYOTI NANDA
11	389/2023 TRP(C)/378/2023	ROJALIN KLHEDA @ PRUSTY-MP	AMIT KUMAR NATH
12	392/2023 MATA/383/2023	SILPA MISHRA-MP	AJIT CHANDRA MOHAPATRA
13	393/2023 MATA/355/2023	DHIRENDRA NARAYAN BARIK-MP	ABESH KAMAL
14	394/2023 MATA/384/2023	PRANAB KUMAR NANDA-MP	KANANBALA ROY CHOUDHURY
15	395/2023 MATA/386/2023	BISHNU PRASAD MOHANTY-MP	AMIT PRASAD BOSE
16	396/2023 MATA/387/2023	SAUMYARANJAN MOHANTY-MP	ACHYUTANANDA PATTANAIK
17	397/2023 MATA/388/2023	PRITANSHU PRIYADARSHINI BISWAL-MP	PRAVASHA PUJAREE PARIDA
18	398/2023 MATA/388/2023	PRITANSHU PRIYADARSHINI BISWAL-MP	PRAVASHA PUJAREE PARIDA
19	445/2023 RVWPET/428/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
20	446/2023 RVWPET/428/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
21	447/2023 RVWPET/429/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
22	448/2023 RVWPET/429/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
23	449/2023 RVWPET/430/2023	STATE OF ODISHA-MP	Karunakar Das
24	450/2023 RVWPET/430/2023	STATE OF ODISHA-MP	Karunakar Das
25	451/2023 RVWPET/431/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
26	452/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A

27	RVWPET/431/2023 453/2023	KOTAK SECURITIES LTD.-MP	RAMACHANDRA PANIGRAHY
28	RVWPET/432/2023 461/2023	RABINDRA NATH PATI-MP	RAJJEET ROY
29	CONTC/3560/2023 462/2023	RABINDRA NATH PATI-MP	RAJJEET ROY
30	CONTC/3561/2023 467/2023	SK. BAHARUDDIN-MP	NIRANJAN PANDA
31	RPFAM/381/2023 468/2023	SK. BAHARUDDIN-MP	NIRANJAN PANDA
32	RPFAM/381/2023 469/2023	SURATH PATRA-MP	BALAKRUSHNA RAY
33	RPFAM/382/2023 470/2023	SURATH PATRA-MP	BALAKRUSHNA RAY
34	RPFAM/382/2023 471/2023	MANORAMA SAHOO-MP	RABINDRANATH BARIK
35	RPFAM/326/2023 818/2023	KULAMANI SAHU-MP	M/S.BIBHU PR.TRIPATHY
36	CRLREV/901/2008 1300/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
37	RSA/470/2023 1301/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
38	RSA/470/2023 1302/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
39	RSA/470/2023 1303/2023	ADHIKARI PADHAN-MP	M/S
40	RSA/23/2011 1304/2023	CHAMPABATI KHATUA-MP	AMIT PRASAD BOSE
41	RSA/192/2022 1305/2023	M/S. DEVI TENT HOUSE-MP	BHASKAR CHANDRA PANDA
42	RSA/427/2023 1306/2023	SACHINDRA N.MOHANTY-MP	M/S.S.S.RAO
43	RSA/366/2006 1307/2023	HARASAMANI MOHAPATRA-MP	M/S.N.C.PATI
44	RSA/331/2005 1308/2023	RAJAKISHORE MOHANTY-MP	M/S.PRAFULLA K.LENKA
45	RSA/10/2011 1309/2023	KELU CHARAN SAHU-MP	DWARIKA PRASAD MOHANTY
46	RSA/346/2008 1310/2023	KELU CHARAN SAHU-MP	
47	RSA/346/2008 1311/2023	KELU CHARAN SAHU-MP	
48	RSA/346/2008 1312/2023	KELU CHARAN SAHU-MP	DWARIKA PRASAD MOHANTY
49	RSA/347/2008 1313/2023	KELU CHARAN SAHU-MP	
50	RSA/347/2008 1314/2023	KELU CHARAN SAHU-MP	
51	RSA/347/2008 1315/2023	KHITENDRA MOHANTY-MP	ALOK KUMAR MOHANTY
52	RSA/298/2023 1330/2023	DAYANIDHI SAHOO-MP	ASWINI KUMAR MISHRA
53	CMP/1385/2023 1331/2023	RAGHUNATH MUDRA-MP	GOURI MOHAN RATH
54	CMP/1387/2023 1332/2023	RENUBALA ROUT-MP	SAIBRATA RATH
55	CMP/1388/2023 1333/2023	RANGALATA SAHOO-MP	MAHESWAR MOHANTY
56	CMP/1389/2023 1334/2023	EXECUTIVE ENGINEER, ELECTRICAL-MP	PRASANTA KUMAR TRIPATHY
57	CMP/1390/2023 1335/2023	PRAMILA BEWA-MP	SUBHENDU KUMAR NAYAK
	CMP/1391/2023		

58	1336/2023 CMP/1392/2023	SURESH KUMAR SAHU-MP	LALITENDU MISHRA
59	1337/2023 CMP/1393/2023	BHARATI MANDAL @ DAS-MP	UMAKANTA BARIK
60	1338/2023 CMP/1394/2023	NARESH CHANDRA SAMANTARAY-MP	KALPATARU MISHRA
61	1339/2023 CMP/1395/2023	PURNIMA ROUSTRAY-MP	PRAVASHA PUJAREE PARIDA
62	1340/2023 CMP/1296/2023	SARASWATI MISHRA-MP	JAYDEEP PAL
63	1479/2023 BLAPL/11840/2023	BANKIM GHARAMI-MP	PRASANTA KUMAR NANDA
64	1480/2023 BLAPL/1285/2022	SK. MUSAFIR-MP	MR. D. NAYAK (Sr. ADV.),M/S. SANGRAM DASH,M/S. S
65	1481/2023 BLAPL/10594/2022	NANDA @ BAPUNI NAYAK-MP	D.D. JEEVAN MISHRA
66	1482/2023 BLAPL/990/2023	SADHU MUDULI-MP	ASIT KUMAR JENA
67	1483/2023 BLAPL/12411/2023	CHHABILA NAYAK @ CHHABI-MP	TIRTH KUMAR SAHU
68	1484/2023 BLAPL/8698/2023	DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA-MP	DR. BINODA KUMAR MISHRA
69	1924/2023 MACA/24/2023	THE D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
70	1925/2023 MACA/392/2021	SR.DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD.-MP	PRACOMSPANULB.MOHANTY
71	1926/2023 MACA/392/2021	SR.DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD.-MP	PRACOMSPANULB.MOHANTY
72	1927/2023 MACA/1079/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
73	1928/2023 MACA/1079/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
74	1929/2023 MACA/1079/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
75	1930/2023 MACA/1079/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
76	1931/2023 MACA/1080/2023	ANITA DEVI-MP	BIRANCHI NARAYAN RATH
77	1932/2023 MACA/1082/2023	D.M., UNITED INDIA INSURANCE CO. LTD., GANJAM-MP	RAMESH CHANDRA SAHOO
78	2305/2023 ABLAPL/11723/2023	RENUBALA SAMAL-MP	
79	2306/2023 ABLAPL/11999/2023	DILLIP KUMAR NAYAK-MP	
80	2307/2023 ABLAPL/8828/2023	TUPAN PARIDA-MP	OM PRAKASH SARAN
81	2308/2023 ABLAPL/12147/2023	RINKU BASTIA-MP	
82	2309/2023 ABLAPL/11316/2023	RAMESH CHANDRA DASH @ RAMESH KUMAR DAS-MP	
83	2310/2023 ABLAPL/12066/2023	RAKESH SAHU-MP	
84	2311/2023 ABLAPL/14581/2020	JNANENDRA SWAIN-MP	
85	2312/2023 ABLAPL/8285/2023	AYUSMAN BIBHUPRASAD-MP	
86	2313/2023 ABLAPL/12390/2023	SHYAMBANDHU MENDILI-MP	
87	2314/2023 ABLAPL/11683/2019	RANJANA VERMA-MP	
88	2315/2023 ABLAPL/11682/2019	ASISH KUMAR PATRA-MP	
89	2316/2023	MONOJ DUGGAL @ DUGAR-MP	

90	ABLAPL/6095/2023 2317/2023	SHANTI SAMAL-MP	
91	ABLAPL/12134/2023 2318/2023	SANJAYA DALAI-MP	
92	ABLAPL/12075/2023 2319/2023	SURENDRA @ SRIKANTA DAS-MP	
93	ABLAPL/11425/2023 2320/2023	CHHABILATA BEHERA-MP	
94	ABLAPL/10717/2023 2321/2023	DILLIP KUMAR MOHANTY-MP	
95	ABLAPL/10111/2023 2322/2023	TAPAS KUMAR MISHRA-MP	
96	ABLAPL/5096/2023 2323/2023	ALEKHA CHANDRA SAHOO-MP	
97	ABLAPL/12072/2023 2324/2023	GANESWAR PRADHAN-MP	OM PRAKASH SARAN
98	ABLAPL/11297/2023 2325/2023	SATYANARAYAN MOHANTY-MP	KALU CHARAN SWAIN
99	ABLAPL/11914/2023 2700/2023	DINABANDHU MAJUMDAR-MP	MS.BABITA SAHU
100	CRLA/149/2019 2701/2023	MANORANJAN AMAT-MP	SMRUTI RANJAN MOHAPATRA
101	CRLA/70/2021 2702/2023	N.SANTOSH KUMAR CHOUDHURY-MP	BIKRAM CHANDRA GHADEI
102	CRLA/462/2023 2703/2023	TIK@HRUDANANDA DAS-MP	M/S.MANAS RANJAN KHATUA
103	CRLA/725/2017 2704/2023	BIKI@PRASANTA KUMAR SAHU-MP	ASHOK KUMAR SARANGI
104	CRLA/258/2023 2705/2023	SENIOR INTELLIGENCE OFFICER-MP	TUSHAR KANTI SATAPATHY, SR.S.C.
105	CRLA/1223/2023 2706/2023	SENIOR INTELLIGENCE OFFICER-MP	TUSHAR KANTI SATAPATHY, SR.S.C.
106	CRLA/1223/2023 2707/2023	BHATTI@SOMA ORAM-MP	SANKAR NARAYAN PRADHAN
107	CRLA/1101/2023 3358/2023	SANJAYA KESHARI MOHAPATRA-MP	NIRANJAN PANDA
108	CRLMC/3594/2023 3359/2023	DHARANIDHAR NAIK-MP	JNYANANANDA PANDA
109	CRLMC/4956/2023 3360/2023	AKASH BHOI-MP	JAGABANDHU SAHU
110	CRLMC/4959/2023 3361/2023	SUBRAT SATAPATHY-MP	SAMVIT MOHANTY
111	CRLMC/4960/2023 3362/2023	AMRITA KUMARI@KINDO-MP	
112	CRLMC/220/2023 3363/2023	NAYANA SAHOO-MP	HIMANSHU BHUSAN DASH
113	CRLMC/4962/2023 3364/2023	GHANASHYAM KHATUA-MP	RASHMI KANTA ACHARYA
114	CRLMC/4963/2023 3365/2023	ANANDA NAHAK-MP	
115	CRLMC/2751/2023 8051/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/2752/2023 8052/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/2752/2023 8053/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/2752/2023 8054/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/2753/2023 8055/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WA/2753/2023 8056/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	8057/2023 WA/2426/2023	STATE OF ODISHA-MP	
122	8058/2023 WA/2754/2023	MAMATA RAUTARAY-MP	BISHNU PRASAD PRADHAN
123	8059/2023 WA/2754/2023	MAMATA RAUTARAY-MP	BISHNU PRASAD PRADHAN
124	8060/2023 WA/2755/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
125	8061/2023 WA/2755/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
126	17626/2023 WP(C)/32088/2023	PRADEEP KUMAR ROUT-MP	
127	17627/2023 WP(C)/32720/2023	SNEHAPRAVA DAS-MP	NIHAL RATH
128	17628/2023 WP(C)/36417/2023	BIPIN BEHERA-MP	SUBRATA MISHRA
129	17629/2023 WP(C)/36419/2023	PREMASILA PRADHAN-MP	PAJIT KUMAR PRADHAN
130	17630/2023 WP(C)/36421/2023	PANAMANI SOREN-MP	SAUBHAGYA KUMAR SAMAL
131	17631/2023 WP(C)/36425/2023	AGNEEV KUMAR DAS-MP	SARBESWAR SAHOO
132	17632/2023 WP(C)/36429/2023	SAROJINI SETHY-MP	JUGALA KISHORE PANDA
133	17633/2023 WP(C)/36434/2023	PABITRA KUMAR NAHAK-MP	LAMBODAR ACHARI
134	17634/2023 WP(C)/36441/2023	BLT INTERNATIONAL HOTEL AND RESTAURANT, BHADRAKALIA	DEBIPATI SANKAR MISHRA
135	17635/2023 WP(C)/36444/2023	KSHIROD KUMAR SAHU-MP	MANOJ KUMAR MOHANTY
136	17636/2023 WP(C)/36446/2023	DUSHASAN BEHERA-MP	MANOJ KUMAR MOHANTY
137	17637/2023 WP(C)/36447/2023	BHARATI SWAIN-MP	MANOJ KUMAR MOHANTY
138	17638/2023 WP(C)/36448/2023	ANANTA MAJHI-MP	GANESH PRASAD SAMAL
139	17639/2023 WP(C)/31485/2023	CHINMAYA PANDA-MP	BIPLABA P.B. BAHALI
140	17640/2023 WP(C)/31485/2023	CHINMAYA PANDA-MP	GIRISH CHANDRA SAHU
141	17641/2023 WP(C)/36457/2023	CHARULATA MOHARANA-MP	KRISHNA CHANDRA SAHU
142	17642/2023 WP(C)/36044/2020	GOPABANDHU MEHER-MP	ADITYA N.DAS
143	17643/2023 WP(C)/36473/2023	NILAKANTHA NAYAK-MP	LALATENDU SAMAL
144	17644/2023 WP(C)/36498/2023	NIDHI SHYAM SAHOO-MP	ARUN KUMAR PATRA
145	17645/2023 WP(C)/36502/2023	KARIO ORAM-MP	SIDDHARTH PRASAD MISHRA
146	17646/2023 WP(C)/36509/2023	GULAP CHAND SAHU-MP	SIDHARTH PRASAD DAS
147	17647/2023 WP(C)/36514/2023	BRAJENDRA KUMAR MEHER-MP	MOHENDRA KUMAR MOHAPATRO
148	17648/2023 WP(C)/24252/2023	MAMATA PATTNAYAK-MP	SUKANTA KUMAR DALAI
149	17649/2023 WP(C)/36520/2023	BISWARANJAN DASH-MP	KRISHNA CHANDRA SAHU
150	17650/2023 WP(C)/36438/2023	DR. MAMATA SUKLA-MP	SAYED SHAHYEB ALI
151	17651/2023 WP(C)/20123/2023	MADAN MOHAN JENA-MP	UPENDRA KUMAR SAMAL
152	17652/2023	KISHORE KUMAR JENA @ KISHORE MOHAN JENA-MP	SAILESH DAS

153	WP(C)/19729/2023 17653/2023 WP(C)/39509/2021	KULAMANI BARAL-MP	GYANARANJAN SETHI
154	17654/2023 WP(C)/36532/2023	GOBARDHAN TRIPATHY-MP	TRILOCHAN DASH
155	17655/2023 WP(C)/36541/2023	SANJAYA KUMAR ROUT-MP	DEBIDUTTA MOHAPATRA
156	17656/2023 WP(C)/36542/2023	SANTOSH KUMAR JENA-MP	DEBIDUTTA MOHAPATRA
157	17657/2023 WP(C)/28276/2023	SK. JAMAL MAHAMMED-MP	KARUNAKAR NAYAK
158	17658/2023 WP(C)/36543/2023	SISIR CHARAN BISWAL-MP	DEBIDUTTA MOHAPATRA
159	17659/2023 WP(C)/36544/2023	YUDHISTIR SWAIN-MP	DEBIDUTTA MOHAPATRA
160	17660/2023 WP(C)/36545/2023	RABINDRA KUMAR JENA-MP	DEBIDUTTA MOHAPATRA
161	17661/2023 WP(C)/36547/2023	RATIKANTA MISHRA-MP	GOPINATH MISHRA
162	17662/2023 WP(C)/36548/2023	M/S RELIABLE SPONGE PVT. LTD., ROURKELA-MP	BHABANI PRASAD MOHANTY
163	17663/2023 WP(C)/36549/2023	ANKIT AGGARWAL-MP	SAIBRATA RATH
164	17664/2023 WP(C)/36551/2023	ASWINI KUMAR MOHANTY-MP	SUJAY SHANKER SINGHDEO
165	17665/2023 WP(C)/36386/2023	MD. FAKIRUDDIN @ M.D. BAIG-MP	KOUSIK ANANDA GURU
166	17666/2023 WP(C)/29696/2023	DISHA, JAJPUR-MP	
167	17668/2023 WP(C)/37089/2022	SAMBHUNATH BARIK-MP	MANOJ KUMAR PATI
168	17669/2023 WP(C)/33575/2023	ANATA KUMAR NAIK-MP	BANSHIDHAR SATAPATHY
169	17670/2023 WP(C)/19695/2023	ANNAPURNA BEHERA-MP	
170	17671/2023 WP(C)/25918/2022	GADADHAR PATRI-MP	SANTOSH KUMAR LENKA
171	17672/2023 WP(C)/24256/2022	BANALATA DAS-MP	S.RATH
172	17673/2023 WP(C)/36555/2023	PRANA KRUSHNA SETHY-MP	TRILOCHAN PANIGRAHI
173	17674/2023 WP(C)/36556/2023	ITISHREE PRADHAN-MP	NITYANANDA BEHURIA
174	17675/2023 WP(C)/36563/2023	BIRANJAN MAHALIK-MP	ABHAYA KUMAR MAHAKUD
175	17676/2023 WP(C)/36564/2023	SEEMA GARODIA-MP	NIRANJAN PANDA
176	17677/2023 WP(C)/21538/2023	MAMATA SETHI-MP	BIBHUTI RANJAN MOHANTY
177	17678/2023 WP(C)/36567/2023	ARJUN SAHOO-MP	SASWAT KUMAR ACHARYA
178	17679/2023 WP(C)/36575/2023	DAILU DOMB @ HARIJAN-MP	PADMANAV CHOUDHURY
179	17680/2023 WP(C)/36576/2023	SRIKANTA SATAPATHY-MP	PRASANNA KUMAR MISHRA
180	17681/2023 WP(C)/36580/2023	TRILOCHAN BEHERA-MP	BIBHUTI BHUSAN BEHERA
181	17682/2023 WP(C)/36595/2023	SURYAMANI MOHAPATRA-MP	BHAGABAN MOHANTY
182	17683/2023 WP(C)/36589/2023	JANHABI PRADHAN-MP	SUKANTA KUMAR MISHRA
183	17684/2023 WP(C)/35657/2023	MAMITA NAIK-MP	SUJAY SHANKER SINGHDEO

184	17685/2023 WP(C)/36597/2023	SIDDHARTHA SANKAR DAS-MP	PRASANA KUMAR MISHRA
185	17686/2023 WP(C)/36600/2023	PRINCE MALLICK-MP	SIDHARTH MISHRA
186	17687/2023 WP(C)/36518/2023	SUDHANSU SEKHER DAS-MP	TRILOCHAN PANIGRAHI
187	17688/2023 WP(C)/36607/2023	JASINTA KISAN-MP	SANJIB KUMAR BHANJADEO
188	17689/2023 WP(C)/36613/2023	SAROJ KUMAR MAHAKUL-MP	SANJIB KUMAR BHANJADEO
189	17690/2023 WP(C)/36617/2023	PRADEEP KUMAR PATRA-MP	SAILESH CHANDRA SAMANTARAY
190	17691/2023 WP(C)/36621/2023	ITISHREE PRADHAN-MP	NITYANANDA BEHURIA
191	17692/2023 WP(C)/18411/2014	BASANTA KU.SHASAMAL-MP	M/S.PRAVAT KU.PADHI,M/S BHABANI SHANKAR RAY
192	17693/2023 WP(C)/36627/2023	DIBYA LOCHAN BAL-MP	DAYANANDA MOHAPATRA
193	17694/2023 WP(C)/36628/2023	MANOJ KUMAR SAMAL-MP	AMITABH MISHRA